

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 106  
IB-2158(ND)/2019  
IA/1964/2024

**IN THE MATTER OF:**  
**Mr. Arun Kumar Goel**

...PETITIONER

**Vs.**

**M/s. HI Tech Grain Processing Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 9 of IB Code, 2016**

**Order delivered on 25.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Liquidator**

:Mr. Abhishek Anand, Ms. Jasleen  
Singh Sandha (Advs.)

**ORDER**

**IA/1964/2024**

This is a Progress Report filed by the Liquidator in terms of Regulation 5 read with Regulation 15 of the IBBI (LP) Regulations, 2016 for the quarter ended on 31.03.2024. Heard Ld. Counsel for the Liquidator. The Progress Report for the quarter ended on 31.03.2024 is taken on record with just exceptions. IA **disposed** of.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**